

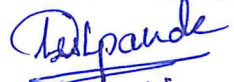

34

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 30/ BB/17	-	For filing retirement memo by respondent	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Operational Auditor	
2.	Sharath and Associates 9035015049.	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. He has filed memo of retirement. Memo is recorded. Since the Counsel has given up Vakalat for Corporate Debtor, notice to be addressed to Corporate Debtor. Registry to send notice to Corporate Debtor. List it on 13.02.2018.


Member (T)


Member (J)